

Calcutta High Court - Appellate Side

JUSTICE/JUSTICE

Scrutiny List

As on Date 18-05-2021

S.No.	Case Type	Filing No.	Compliance by Date	Reason for Compliance
1	CRA	207/2021	07-06-2021	Other Objection:- 1. PHOTO COPY OF ORDER AND JUDGEMENT IS NOT ATTACHED WITH SYNOPSIS AND SHORT LIST OF DATES AFTER FORM A 2. NO WELFARE LOGO STAMP ATTACHED WITH VAKALATNAMA
2	WPA	10567/2021	07-06-2021	Other Objection:- 1. ABSENCE OF SHORT LIST OF DATES. 2.WRONG ADDRESSING OF HONBLE THE CHIEF JUSTICE (ACTING)
3	CRR	1325/2021	07-06-2021	Other Objection:- 1.MISSING DATE IN LIST OF DATES AT PAGE 2
4	CRR	1326/2021	07-06-2021	Other Objection:- 1. ONE DATE IS MISSING IN LIST OF DATES AT PAGE 2
